

that in other respect the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House do recommend to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of 5 members to be appointed by Rajya Sabha to the Joint Committee.

18.00 hrs.

MR. DEPUTY-SPEAKER: Mr. Madhav Reddi, you can speak for just one minute.

SHRI C. MADHAV REDDI (Adilabad): Mr. Deputy-Speaker, Sir, I rise to extend my unqualified support for the Bill which is before us today. These Regional Rural Banks have come to acquire a very important place in the rural credit. Just now the Minister has pointed out that during the last 12 years, the rural banks had progressed considerably and established about 190 banks with a number of branches, may be about 13,000 or so. There is a very big

spread of these bank branches all over the country and they are serving the rural masses and rural folk during the last 12 years.

MR DEPUTY-SPEAKER: You will continue tomorrow. Shrimati Sheila Dikshit.

BUSINESS ADVISORY COMMITTEE

[English]

*Forty-fourth Report*

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to present the 44th Report of the Business Advisory Committee.

MR. DEPUTY-SPEAKER: The House stands adjourned to re-assemble tomorrow at 11.00 a.m.

18.00 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, November 24, 1987/Agrahayana 3, 1909 (Saka)*

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